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*Durga Lal Regar v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2023 SCC OnLine Raj 495](#)

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*Kajal Purohit v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 496](#)

*Lokpal Singh Rao v. State of Rajasthan*, (**Manindra Mohan Shrivastava**, A.C.J. and **Kuldeep Mathur**, J.), [2023 SCC OnLine Raj 489](#)

*Mukesh Kumar v. State of Rajasthan*, (**Vinit Kumar Mathur**, J.), [2023 SCC OnLine Raj 494](#)

*Sachin Sankhala v. Union of India*, (**Vinit Kumar Mathur**, J.), [2023 SCC OnLine Raj 490](#)

*Shyam Bacchani v. State of Rajasthan*, (**Birendra Kumar**, J.), [2023 SCC OnLine Raj 497](#)

*Suresh v. State of Rajasthan*, (**Manoj Kumar Garg**, J.), [2023 SCC OnLine Raj 498](#)

*Ujjwal v. Jayesh*, (**Pushpendra Singh Bhati**, J.), [2023 SCC OnLine Raj 492](#)

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